



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



No. 1-9/2017-A&P

Dated: 12th December, 2017

To,

All Ministries/Department of Government of India,
Central Public Sector Undertakings, Statutory & Autonomous Bodies.

**Sub: Filling up of the post of Senior Research Officer (Legal) in TRAI (HQ),
New Delhi on deputation on foreign service terms.**

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to **fill up of the post of Senior Research Officer (Legal) in its headquarters, New Delhi** on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc., are as under:-

Pay Level:	Pay Level-11 in the Pay Matrix under 7th CPC [Pre-revised PB-3, Rs. 15600-39100+ GP Rs. 6600] with allowances such as DA, HRA etc. as per Govt. Rules.
Eligibility criteria:	Officers of the Central Government, Central Public Sector Undertakings and Statutory and Autonomous Bodies:- (i) holding equivalent post on regular basis OR (ii) Officers in Junior Time Scale with 4 years of regular service in that grade OR 7 years of regular service in the grade of Section Officer OR any other equivalent or higher grade. The officer must possess the working knowledge of computer.
Qualification:	<u>Essential:</u> A Degree in Law from a recognized University. <u>Desirable:</u> Master Degree in Law from a recognized University. The applicant should be proficient in legal/ legislative drafting and should have at least 3 to 5 years experience in drafting primary or subordinate legislations and should have adequate knowledge/ understanding of regulatory laws and regulatory regime governing telecommunication/ broadcasting and cable services sector in India.

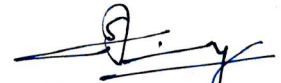
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3. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17th June, 2010, as amended from time to time. **The maximum age limit for appointment on deputation basis shall in no case exceed 56 years on the date of closing of applications in TRAI.**

4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (***can be downloaded from TRAI's website www.trai.gov.in***) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for to the **Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 10th January, 2018.**

Yours faithfully,



(S. N. Tiwary)

Senior Research Officer (A&P)

Tel: 23664-213/Fax:23233017

Internal circulation for information:-

1. Sr. PPS to Chairperson, TRAI
2. Sr. PPS to Member (A), TRAI.
3. PPS to Member (R), TRAI
4. Sr. PPS to Secretary, TRAI
5. All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
6. JA (IT) - with a request to upload the same in the TRAI website.